

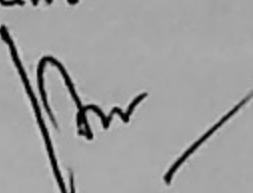
(1)

O.A.No.1201/07

14.12.2007

Hon'ble Mr. Justice Khem Karan, V.C.

Shri K.K. Tripathi, learned counsel for the applicant prays that O.A. may be dismissed as withdrawn with liberty to file fresh O.A. as some formal defects has crept in, in the O.A. Shri P.N. Rai, learned counsel for the respondents has no objection. The O.A. is dismissed as withdrawn with liberty to applicant to file fresh O.A. according to law.


V.C.

Manish /-